

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CAA - 248(PB)/2017

IN THE MATTER OF:

Athena Multitrade Pvt. Ltd.
And
Sahyog Multibase Ltd.

.... **APPLICANT / PETITIONER**

.... **RESPONDENT**

SECTION:

Under Section 230-232

Order delivered on 19.01.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

**For the Petitioner(s):- Mr. P. Nagesh, Mr. Suman Kumar, Mr.
Afnaam Siddiqui, Advocates**

**For the Respondent(s):- Ms. Easha Kadian, Advocate for Income Tax
Dept.**

**For the O.L.:- Mr. Amish Tandon and Mr. Ajeyo Sharma,
Advocates**


For the ROC/RD (NR) Delhi:- Mr. Manish Raj, company prosecutor

ORDER

Arguments heard.

Order reserved.


**(M. M. KUMAR)
PRESIDENT**


**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**